

COURT NO. 14**THE HONOURABLE SRI JUSTICE B V L N CHAKRAVARTHI****To be Heard on Tuesday The 21st day of July 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)****(CAUSE LIST MOTION HEARING)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ADMISSION</u>					
1	CRLA/447/2026 (SC/680/2025) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	POTHUNENI GOPI Vs THE STATE OF ANDHRA PRADESH	PADALA VENKATA SRIRAM REDDY	PUBLIC PROSECUTOR	GUNTUR
<u>INTERLOCUTORY</u>					
2	CRLA/7464/2026/ (Filing No.) IA 1/2026 Spl Leave Petition	SALA PHANI KUMAR Vs KOPANATIVENKATA MOHANA RAO	ELURU SESA MAHESH BABU		KRISHNA
3	CRLA/7484/2026/ (Filing No.) IA 1/2026 Spl Leave Petition IA 2/2026 Condone Delay in Rep IA 3/2026 Condone Delay Petition	TIRUPATI NARAYANASWAMY Vs THE STATE OF ANDHRA PRADESH	CHAMARTHY LEELA SRINNIVASA VARMA		CHITTOOR

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SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (SUSPENSION OF SENTENCES)</u>					
4	CRLA/801/2024 IA 3/2024 Bail (u/s 389(1))	DAVENDRA SINGH Vs DIRECTOR OF REVENUE INTELLIGENCE(DRI)	SIVAPRASAD REDDY VENATI	SHANTI CHANDRA SC FOR DRI	VISAKHAPATNAM
5	CRLA/393/2026 IA 1/2026 Suspension Petition	JAJIMOGGALA SATHIBABU ALIAS PENTAYYA Vs THE STATE OF ANDHRA PRADESH	ARRABOLU SAI NAVEEN	PUBLIC PROSECUTOR	VISAKHAPATNAM
6	CRLA/426/2026 (SC/10/2015) IA 1/2026 Suspension Petition	RUTHALA SREE RAMAMURTHY Vs THE STATE OF ANDHRA PRADESH	POOLLA SRAVANTH	PUBLIC PROSECUTOR	VISAKHAPATNAM
7	CRLA/434/2026 (SC/62/2025) IA 1/2026 Addl. Evidence Petition IA 2/2026 Suspension Petition	GOLLAPALLI RAKESH Vs THE STATE OF ANDHRA PRADESH	PARASA KISHORE BABU	PUBLIC PROSECUTOR	WEST GODAVARI
8	CRLA/443/2026 IA 1/2026 Suspension Petition	MUTHU ELUMALAI Vs THE STATE OF ANDHRA PRADESH	NARIKAL PRABHAKAR	PUBLIC PROSECUTOR	CHITTOOR
<u>FOR ADMISSION</u>					
9	CRLA/427/2026 (CRL.MP/10/2026)	YERUVA VENKATESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	PAPUDIPPU SASHIDAR REDDY	PUBLIC PROSECUTOR	KURNOOL

COURT NO. 14

THE HONOURABLE SRI JUSTICE B V L N CHAKRAVARTHI

To be Heard on Tuesday The 21st day of July 2026(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST-1)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FINAL HEARING</u>					
10	CRLA/113/2013 (CC/9/2010)	P.LOKESWARA RAO Vs STATE OF AP.	M B THIMMA REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB My Lord, PAPER BOOK READY	SPS NELLORE
11	CRLA/341/2013 (CC/21/2006) IA 1/2013(CRLAMP 582/2013) Suspension Petition IA 1/2024 Fix an Early Date	DR. BODAPATI PETER SUNANDA KUMAR Vs THE STATE OF ANDHRA PRADESH	V VENKATA NAGA RAJU	P S P SURESH KUMAR Spl. Public Prosecutor for CBI My Lord, PAPER BOOK READY	VISAKHAPATNAM
12	CRLA/420/2013 (CC/4/2009)	THE STATE OF A.P. REP. BY SPL PP FOR ACB NELLORE Vs SRI VEGURU VENKATESWARLU	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	HARINATH REDDY SOMA My Lord, PAPER BOOK READY	SPS NELLORE
13	CRLA/421/2013 (CC/14/2009)	THE STATE REPTD. IN INSPECTOR OF POLICE Vs SRI V.SURYANARAYANA	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	MADHAVA RAO NALLURI My Lord, PAPER BOOK READY	SPS NELLORE
14	CRLA/525/2013 (CC/5/2011)	SRI CHITTEPU ESWARAIAH Vs THE STATE OF A.P. THROUGH A.C.B.	M B THIMMA REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB My Lord, PAPER BOOK READY	SPS NELLORE
15	CRLA/950/2013 (CC/12/2011)	THE STATE REPTD BY INSPECTOR Vs S.PARAMESWARA RAO	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	V V N NARASIMHAM My Lord, PAPER BOOK READY	SPS NELLORE
16	CRLA/271/2014 (CC/8/2007)	MOHD. AKBER LAL BASHA W.G.DT. Vs STATE REP. POLICE ACB ELURU RANGE REP. SPL.PP.	KAMLA SEELAM B	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD TRIAL COURT RECORD NOT RECEIVED	KRISHNA
17	CRLA/280/2014 (CC/4/2013)	SMT S.SHERMILA BANU Vs THE STATE OF A.P. REP. BY SPL. PP FOR ACB RAYALASEEMA	T NAGARJUNA REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL
18	CRLA/323/2014 (CC/7/2004)	STATE REP. INSPECTOR OF POLICE ACB SPL.PP. Vs N.V.RAMANAIAH NELLORE DT.	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	VENKATESWARA RAO GUDAPATI MY LORD TRIAL COURT RECORD RECEIVED	SPS NELLORE
19	CRLA/338/2014 (CC/10/2010)	THE STATE REP. BY INSPECTOR OF POLICE ACB NELLORE Vs SRI BATTU VASANTHA RAO	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	V R MACHAVARAM MY LORD TRIAL COURT RECORD RECEIVED	SPS NELLORE
20	CRLA/340/2014 (CC/18/2006) CRLA/384/2014 CRLA/410/2014 CRLA/427/2014 CRLA/432/2014	G.GAYATRI PRASAD PRAKASAM Vs STATE REP BY SPL.PP. FOR CBI CASES.	GANDURI NAGESWARA RAO	P S P SURESH KUMAR Spl. Public Prosecutor for CBI MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM

21	CRLA/384/2014 (CC/18/2006)	KOLISTTI SATYANARAYANA GUNTUR DT. Vs STATE REP. SPL. PP. FOR CBI CASES HYD.	GANDURI NAGESWARA RAO	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM
22	CRLA/410/2014 (CC/18/2006)	R.VASUDEVA REDDY Vs THE STATE OF A.P. REP. BY SPL. PP FOR CBI VISAKHAPATNAM	T V SRI DEVI	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM
23	CRLA/427/2014 (CC/18/2006)	CH. LAKSHMI KANTHA RAO Vs STATE REP. BY THE INSPECTOR OF POLICE C.B.I. S.P.E.	HARIJA AKKINENI	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM
24	CRLA/432/2014 (CC/18/2006)	SRI B.NAGESWARA RAO Vs THE STATE OF A.P.	T M K CHAITANYA	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM
25	CRLA/349/2014 (CC/26/2011)	A.SRIRAMULU NAIDU VIZIANAGARAM DT. Vs STATE REP. SPL.PP. ACB VIZIANAGARAM.	M SRIKANTH	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB My Lord, PAPER BOOK READY	VISAKHAPATNAM
26	CRLA/351/2014 (CC/17/2006) CRLA/413/2014 CRLA/426/2014 CRLA/438/2014	KARANAM SINGAIAH PRAKASAM DT. Vs STATE OF AP. REP. SPL.PP. FOR CBI.	CHALLA SRINIVASA REDDY	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
27	CRLA/413/2014 (CC/17/2006)	R.VASUDEVA REDDY Vs THE STATE OF A.P. REP. BY SPL. PP FOR CBI	T V SRI DEVI	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
28	CRLA/426/2014 (CC/17/2006)	CH.LAKSHMI KANTHA RAO Vs THE STATE OF A.P. REP. BY ITS SPL PP FOR CBI	HARIJA AKKINENI	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
29	CRLA/438/2014 (CC/17/2006)	SRI B.NAGESWARA RAO Vs THE STATE OF A.P. REP. BY ITS C.B.I.	T M K CHAITANYA	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
30	CRLA/386/2014 (CC/26/2005) CRLA/406/2014 CRLA/430/2014 CRLA/439/2014	K.SUBBA REDDY Vs THE STATE REP BY ITS INSPECTOR OF POLICE CBI	GANDURI NAGESWARA RAO	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
31	CRLA/406/2014 (CC/26/2005)	R.VASUDEVA REDDY Vs THE STATE OF A.P.	T V SRI DEVI	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
32	CRLA/430/2014 (CC/26/2005)	CH.LAKSHMI KANTHA RAO Vs STATE OF A.P. REP. BY ITS SPL. PP FOR CBI VISAKHAPATNAM	HARIJA AKKINENI	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
33	CRLA/439/2014 (CC/26/2005)	SRI B.NAGESWARA RAO HYD. Vs STATE OF AP. REP. SPL. PP. FOR CBI.	T M K CHAITANYA	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
34	CRLA/388/2014 (CC/24/2010) IA 1/2021 Addl. Evidence Petition	DEVAGUPTAPU BALA GANGADHARA TILAK Vs STATE OF AP.	V R MACHAVARAM	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB My Lord, PAPER BOOK READY	VISAKHAPATNAM

35	CRLA/397/2014 (CC/14/206) CRLA/408/2014 CRLA/425/2014 CRLA/434/2014	CH.VENKATA RAMANA Vs THE STATE REP BY ITS INSPECTOR OF POLICE	VENKATESWARLU POSANI	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
36	CRLA/408/2014 (CC/14/2006)	R.VASUDEVA REDDY Vs THE STATE OF AP. REP BY ITS CBI	T V SRI DEVI	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
37	CRLA/425/2014 (CC/14/2006)	CH.LAKSHMI KANTHA RAO Vs STATE REP. BY THE INSPECTOR OF POLICE C.B.I.	HARIJA AKKINENI	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
38	CRLA/434/2014 (CC/14/2006)	SRI B.NAGESWARA RAO Vs THE STATE OF A.P. REP. BY SPL. PP FOR CBI HYD	T M K CHAITANYA	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
39	CRLA/399/2014 (CC/4/2009) CRLA/387/2014 CRLA/407/2014	CH.RAMAKRISHNA RAO Vs THE STATE OF REP. BY INSPECTOR OF POLICE CBI	VENKATESWARLU POSANI	P S P SURESH KUMAR Spl. Public Prosecutor for CBI MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
40	CRLA/387/2014 (CC/4/2009)	GURRAM SUDHA RANI Vs THE STATE REPRESENTED BY THE INSPECTOR OF POLICE	GANDURI NAGESWARA RAO	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM
41	CRLA/407/2014 (CC/4/2009)	R.VASUDEVA REDDY Vs THE STATE OF ANDHRA PRADESH	T V SRI DEVI	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM
42	CRLA/400/2014 (CC/15/2006) CRLA/409/2014 CRLA/428/2014 CRLA/435/2014	GONUNGUNTALA SIVA NAGA TIRUPATHI RAO Vs THE STATE REP. BY INSPECTOR OF POLICE CBI	VENKATESWARLU POSANI	P S P SURESH KUMAR Spl. Public Prosecutor for CBI MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
43	CRLA/409/2014 (CC/15/2006)	R.VASUDEVA REDDY GUNTUR. Vs STATE REP. SPL. SC FOR CBI. HYD.	T V SRI DEVI	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM
44	CRLA/428/2014 (CC/15/2006)	CH. LAKSHMI KANTHA RAO Vs STATE REP. BY THE INSPECTOR OF POLICE C.BI.SPE.	HARIJA AKKINENI	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM
45	CRLA/435/2014 (CC/15/2006)	SRI B.NAGESWARA RAO HYD. Vs STATE OF AP. REP. CBI SPL.PP. HYD.	T M K CHAITANYA	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM
46	CRLA/411/2014 (CC/3/2009) CRLA/429/2014 CRLA/436/2014	R.VASUDEVA REDDY Vs THE STATE REP BYITS CBI	T V SRI DEVI	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
47	CRLA/429/2014 (CC/3/2009)	CH.LAKSHMI KANTHA RAO Vs THE STATE OF A.P. REP. SPL. PP FOR CBI VISAKHAPATNAM	HARIJA AKKINENI	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM

48	CRLA/436/2014 (CC/3/2009)	SRI B.NAGESWARA RAO Vs THE STATE OF A.P.	T M K CHAITANYA	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
49	CRLA/727/2014 (CC/6/2013)	SRI K.MURALI KRISHNAMA RAJU Vs THE STATE OF A.P. REP. BY SPL PP FOR ACB TIRUPATI	TADDI NAGESWARA RAO	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB My Lord, PAPER BOOK READY	KURNOOL
50	CRLA/797/2014 (CC/26/2010)	SRI GUJJALA POLAIAH VIZIANAGARAM DIST. Vs INSPECTOR OF POLICE SPE& ACB VISAKHAPATNAM	A HARIPRASAD REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB My Lord, PAPER BOOK READY	VISAKHAPATNAM
51	CRLA/107/2015 (CC/4/2011) CRLA/118/2015	MANNEM SRIMANNARAYANA PRASAD Vs THE STATE OF A.P. REP. BY ITS SPL. PP FOR CBI	SRINIVASA RAO NARRA	P S P SURESH KUMAR Spl. Public Prosecutor for CBI MY Lord, PAPER BOOK READY	VISAKHAPATNAM
52	CRLA/118/2015 (CC/4/2011)	SRI CHIKKALA NOOKA RAJU RAJAHMUNDRY. Vs STATE OF AP. REP SPL.PP FOR CBI CASES.	PRABHU NATH VASIREDDY	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM
53	CRLA/323/2015 (CC/8/2011)	M. JAYA RAJU VIZIANAGARAM DIST. Vs P.P. ACB HYD	J SIVA SANKARA RAO	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM

NOTE: After Completion of Daily List 1, the Weekly List will be taken up.